THE MINISTER OF HOME AFFAIRS (SHRI INDERJIT GUPTA): (a) and (b) The ATTF, a militant underground outfit of Tripura, had issued 'Quit Tripura' notices asking the 'foreigners' who had allegedly infiltrated into the State after 1951 to leave Tripura by June 30,1996. The ATTF had also announced a State-wide 'Tripura Bandh' from July 1 to 10, 1996 in support of its demand for driving out the 'illegal migrants'. The bandh failed evoke any perceptible response. To assist the State Government in dealing with the prevailing situation, CPMF and Army units were deployed. The situation is under constant watch and close review.

(c) Available information pertaining to the period 1.9.1995 to 29.8.1996 is given below:—

Tripura	SF/Police	Civilian
(a) Killed	27	107
(b) Abducted Manipur	-	241
(a) Killed	78	203
(b) Abducted	-	14

Pension Scheme for Employees of Calcutta Port Trust

3146. SHRI SHIV CHARAN SINGH: Will the Minister of SURFACE TRANSPORT be pleased to state:

- (a) whether the Calcutta Port Trust authority have given fresh option to the employees of class III & IV who retired during 01.01.80 to 31.07.84 under Contributory Provident Fund Scheme to switch over to pension scheme through various orders;
- (b) if so, the number of employees of class III & IV who retired in 1983 under Contributory Provident Fund Scheme, adopted the Pension scheme later on either by prayer or by Court direction; and
- (c) the details showing the name, designation and date of superannuation of employees?

THE MINISTER OF SURFACE TRANS-PORT (SHRI T G. VENKETRAMAN): (a) Calcutta Port Trust had allowed option to employees who retired under Contributory Provident Fund Scheme (CPF) after 1.1.1980 and also to family members of those Class III & IV employees who died after 1.1.1980 to opt for the pension scheme. This option was to be exercised before 30.04.1982. A fresh option was also allowed to those Class III & IV employees who were in service as on 1.1.1984 and who had retired between 1.1.1984 and 31.7.1984 with CRF. benefits. Thus no fresh option was available to those who retired between 1.5.1982 and 31.12.1983.

(b) and (c) No case of any employee of Calcutta Port Trust who retired in 1983 under the CRF Scheme, but adopted the pension scheme later on either by prayer or by Court direction, has come to the notice of the Government.

मध्य प्रदेश में बंद पड़े मोटा कपड़ा उत्पादन एकक

- 3147. श्री रामवजी: क्या वस्त्र मंत्री यह बताने की कृपा करेंगे कि:
- (क) आज की तिथि के अनुसार मध्य प्रदेश सहित कतिपय राज्यों में मोटे कपड़े के उत्पादन में कार्यरत कितने एकक बंद पड़े हैं;
- (ख) कितने बुनकर बेरोजगार हो गए हैं और ऐसे कपड़े के उत्पादन में कितनी गिरावट आयी है; और
- (ग) इन एककों को फिर से चालू करने और मीटे कपड़े के उत्पादन को बढ़ावा देने हेतु सरकार द्वारा क्या कदम उठाए गए हैं?

बस्त्र मंत्री (श्री आरु एल॰ वालप्पा): (क) और (ख) मोटे कपड़े का उत्पादन मुख्यत: हथकरघा तथा विद्युतकरघा के विकेन्द्रीयकृत क्षेत्र में किया जाता है। उनके द्वारा निर्मित मदों में से मोटा कपड़ा एक मद है। इस क्षेत्र के विकेन्द्रीकृत स्वरूप को ध्यान में रखते हुए प्रत्येक एकक के कार्यचालन की पृथक स्थिति के बारे में ब्यौरे नहीं रखे जाते हैं। जहां तक मिश्रित एककों का संबंध है उपलब्ध आंकड़ों के अनुसार मोटे कपड़े के उत्पादन की क्षमता रखने वाले ऐसे 80 एककों में से 5 एकक मध्य प्रदेश में स्थित हैं। 30.6.96 तक